

<i>Private Sector</i>	1982	1983	1984
1) Orissa Cement Ltd., Rajgangpur			
Dt. Sundergarh.	4.08	4.26	4.66
2) Kalinga Cements, Birmitrapur			
	(Recently commissioned and production figures are not available at present)		

**Merger of Victoria Workers with M/s.
Braithwaite and Co. Ltd.**

4243. SHRI SYED MASUDAL HOSSAIN : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Government are considering or have decided to merge the Victoria Works of M/s. B.B.J. Construction Company Limited with M/s. Braithwaite and Company Limited ;

(b) if so, what benefits are expected from it ; and

(c) the details thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) Restructuring of B.B.J. Construction Co. Ltd. decided by its owners, envisages transfer of Victoria Works to M/s. Braithwaite and Co. Ltd.

(b) and (c) The proposed transfer will increase M/s. Braithwaite's flexibility in shop loading, enhance M/s. Braithwaite's capacity for structural fabrication and provide some space in its Clive works which is presently operating under space constraint for fabrication job.

**Acquisition of Land in Prakasam District
for Salt Production**

4244. SHRI C. SAMBU : Will the Minister of INDUSTRY AND COMPANY AFFAIRS be pleased to state :

(a) whether Landless Associations of Chinaganjam village and surroundings of Prakasam District have approached Salt Commissioner of Madras for allotment of 'Salt Banjar' of 920 acres of 17th July, 1985 ;

(b) whether the said land has been acquired by his Ministry for salt production from, Andhra Pradesh State Government and

(c) if so, the details of the position of the Ministry in allotting the land to land-less Poor of Chinaganjam village in Prakasam District ?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY AND COMPANY AFFAIRS AND IN THE MINISTRY OF HOME AFFAIRS (SHRI ARIF MOHAMMAD KHAN) : (a) to (c) The information is being collected and will be laid on the Table of the House.

[*Translation*]

**Exemption of Wakf Property from Rent
Control Act**

4245. SHRI AZIZ QURESHI : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) whether Government had issued directives before 1977 to all the States in regard to disposal of the cases of Wakf property ;

(b) whether after issuing the directives, his Ministry had written to all the States to settle all the wakf cases outside the courts ;

(c) whether Government had also written to all the States to exempt wakf property from the provisions of Rent Control Act ;

(d) the action taken on the basis of these directives by each State ; and

(e) the present position in regard to wakf property cases in each State and the States where wakf property has been exempted from the provisions of Rent Control Act ?